

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1924
TO BE ANSWERED ON THE 14TH MARCH, 2017

DROUGHT MITIGATION PROGRAMME

1924. SHRI Y.V. SUBBA REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that an amount of Rs. 329 crore has been set aside for drought mitigation measures for the State of Andhra Pradesh during 2015-16 under Rashtriya Krishi Vikas Yojana (RKVY), if so, the details thereof;
- (b) whether it is also true that the State Government of Andhra Pradesh has been able to spend only Rs. 8.3 crores out of the said Rs. 329 crores; and
- (c) if so, the reasons for not utilizing the entire fund so set aside for drought mitigation along with the steps taken by the Government to utilize the said fund properly?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c): Rashtriya Krishi Vikas Yojana (RKVY) gives complete autonomy to States to choose projects for implementation under the scheme as per their needs and priorities for holistic development of agriculture and allied sectors. The allocation of Andhra Pradesh for implementation of projects under RKVY during 2015-16 was 329.65 crore which included state share of Rs.131.86 crore. Out of this allocation, the State Government earmarked Rs.8.30 crore for drought mitigation and reported utilization of this amount for seed contingency plan under seed component in the drought affected districts. Rest of the available fund was utilized for different projects in agriculture and allied sectors.
